

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 63/CB/2021, IVN. P. (IB) No. 2/CB/2022
 IA (IB) No. 247/CB/2022, IA (IB) No. 41/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	SKS Enterprises -Vs- Madhya Bharat Papers Ltd.
Under Section	9 IBC

For Petitioner (s) Mr. Jai Anant Dehradai, Adv.

For Respondent (s) Mr. Joy Saha, Sr. Adv.
 Mr. Supriyo Gole, Adv.
 Ms. Madhujā Barman, Adv.
 Mr. Saroj Kr. Sahoo, Adv.

ORDER

IA (IB) No. 247/CB/2022

Both Sides counsel present. Interim orders extended till the next date of hearing.

IA (IB) No. 41/CB/2023

Both sides counsel present. List the matter on 25.09.2023.

IVN. P. (IB) No. 2/CB/2022

No representation for applicant. List the matter on 25.09.2023.

CP (IB) No. 63/CB/2021

Ld. Counsel Mr. Jai Anant Dehradai is present for the petitioner. Respondent is represented by Ld. Counsel Ms. Madhujā Barman who submits that she has filed dates and events but it is not uploaded in the e-portal. At request Respondent counsel also permitted to file dates and events and particulars after serving copy upon other side. List the matter for continuance of arguments on 25.09.2023.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)